

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1386**

**TO BE ANSWERED ON THE 12<sup>TH</sup> DECEMBER, 2023/ AGRAHAYANA 21, 1945  
(SAKA)**

**CRIME AGAINST WOMEN**

**†1386. SHRI ASHOK KUMAR RAWAT:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether incidents of heinous crimes against women are on rise in the country; and**

**(b) if so, the steps taken or being taken by the Government as per guidelines of the Supreme Court to stop such cases and to provide security to women?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI AJAY KUMAR MISHRA)**

**(a) : National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication "Crime in India". The latest published report pertains to the year 2022. The Crime Heads-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Cases Pending Trial at the end of the year (CPT), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under Total Crime against Women during 2013-2022 are at Annexure-I.**

**(b) : 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility of maintaining law and order, protection of life and property of the citizens including investigation and prosecution of crime against citizens including women & children rest with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. However, Ministry of Home Affairs has taken a number of initiatives for safety of women and children across the country, which are given below:**

**i. The Criminal Law (Amendment), Act 2013 was enacted for effective deterrence against sexual offences. Further, the Criminal Law (Amendment) Act, 2018 was enacted to prescribe even more stringent penal provisions including death penalty for rape of girls below the age of 12 years. The Act also inter-alia mandates completion of investigation and filing of chargesheet in rape cases in 2 months and trials to be completed in 2 months.**

**ii. Emergency Response Support System provides a pan-India, single internationally recognized number (112) based system for all emergencies, with computer aided dispatch of field resources to the location of distress.**

**iii. Using technology to aid smart policing and safety management, Safe City Projects have been sanctioned in first Phase in 8 cities (Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow and Mumbai).**

**iv. Ministry of Home Affairs has provided financial assistance under the 'Cyber Crime Prevention against Women and Children (CCPWC) Scheme, to the States/UTs for their capacity building such as setting up of cyber forensic-cum-training laboratories, hiring of junior cyber consultants and training of LEAs' personnel, public prosecutors and judicial officers.**

**v. MHA has launched the "National Database on Sexual Offenders" (NDSO) on 20th September 2018 to facilitate investigation and tracking of sexual offenders across the country by law enforcement agencies.**

**vi. MHA has launched an online analytic tool "Investigation Tracking System for Sexual Offences" for Police on 19th February 2019 to facilitate them to monitor and track time-bound investigation in sexual assault cases in accordance with Criminal Law (Amendment) Act 2018.**

**vii. In order to improve investigation, MHA has taken steps to strengthen DNA analysis units in Central and State Forensic Science Laboratories.**

**This includes setting up of State-of-the-Art DNA Analysis Unit in Central Forensic Science Laboratory, Chandigarh. MHA has also sanctioned setting-up and upgrading of DNA Analysis units in State Forensic Science Laboratories after gap analysis and demand assessment.**

**viii. MHA has notified guidelines for collection of forensic evidence in sexual assault cases and the standard composition in a sexual assault evidence collection kit. To facilitate adequate capacity in manpower, training and skill building programs have been undertaken for Investigation Officers, Prosecution Officers and Medical Officers. Bureau of Police Research & Development has distributed 18,020 Sexual Assault Evidence Collection Kits to States/ UTs as orientation kit as part of training.**

**ix. MHA has also approved two projects for setting up and strengthening of Women Help Desks in Police Stations and Anti-Human Trafficking Units in all districts of the country.**

**x. In addition to the above-mentioned measures, the Ministry of Home Affairs have issued advisories from time to time with a view to help the States/UTs to deal with crimes against women and children, which are available at [www.mha.gov.in](http://www.mha.gov.in)**

**Further, the, Ministry of Women and Child Development has issued the 'Standard Operating Procedure (SOP) for cases of missing children' to assist Police, Child Welfare Committees and Juvenile Justice Board in dealing with the cases of missing and found or recovered children. The objective of the SOP is to put in place guidelines while dealing with cases of missing children and to work in coordination with the concerned stakeholders and respond with urgency to issues of missing child.**

**For providing outreach services to missing children and needy children, the Ministry of Women and Child Development operates Child Helpline No. 1098, which is operational 24/7. Apart from this, Railway Childlines at major railway platforms are also being operated to provide assistance to any needy child.**

**Ministry of Women and Child Development has also initiated the "Track Child Portal", which enables tracking of the missing and found children. Under this, logins have been provided to the Police Stations, Juvenile Justice Boards and Child Care Institutions whereby they are required to update the information, on the portal, about missing and found children regularly. One Component of Track Child Portal is 'Khoya-Paya',**

where any citizen can report missing children as well as sightings of their whereabouts without losing much time.

Ministry of Women & Child Development is implementing One Stop Centre (OSC) Scheme across the country. The objectives of the One Stop Centre Scheme are to provide integrated support and assistance to women affected by violence, both in private and public spaces under one roof and facilitate immediate, emergency and non-emergency access to a range of services including police, medical, legal aid and counselling, psychological support to fight against any forms of violence against women.

The Universalisation of Women Helpline (WHL) Scheme is being implemented since 1<sup>st</sup> April, 2015 with the aim to provide an immediate and 24 hour emergency and non-emergency response to women affected by violence across the country by referral service. Under the Scheme, a toll-free 24-hours telecom service through short code 181 is provided to women seeking support and information. Women helpline is operational in 35 States/ UTs.

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## LOK SABHA US P.Q. NO.1386 FOR 12.12.2023

**Crime Heads-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Cases Pending Trial at the end of the year (CPT), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under Total Crime against Women during 2013-2014**

SL	Crime Heads	2013							2014						
		CR	CCS	CON	CPT	PAR	PCS	PCV	CR	CCS	CON	CPT	PAR	PCS	PCV
1	Murder with Rape/Gang Rape	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2	Dowry Deaths	8083	7013	1708	33468	23864	19882	4182	8455	7653	1672	35255	23598	19481	4054
3	Abetment to Suicide of Women	0	0	0	0	0	0	0	3734	2403	154	8130	5179	4134	211
4	Miscarriage	0	0	0	0	0	0	0	48	28	7	48	52	44	15
5	Acid Attack	0	0	0	0	0	0	0	137	98	8	123	154	135	12
6	Attempt to Acid Attack	0	0	0	0	0	0	0	40	23	3	21	39	28	3
7	Cruelty by Husband or his relatives	118866	93386	7258	412438	222091	195283	17542	122877	97081	6425	443855	225648	196893	16180
8	Kidnapping and Abduction of Women	51912	24266	2651	92175	56822	40429	4618	57324	26064	2661	97050	63378	40845	4846
9	Human Trafficking	0	0	0	0	0	0	0	456	208	7	206	711	428	11
10	Selling of Minor Girls	-	-	-	-	-	-	-	-	-	-	-	-	-	-
11	Buying of Minor Girls	-	-	-	-	-	-	-	-	-	-	-	-	-	-
12	Rape	33707	28755	5101	95731	42115	37856	6892	36735	30840	4944	107499	48183	41904	6637
13	Attempt to Commit Rape	0	0	0	0	0	0	0	4234	2781	149	3761	4465	3144	213
14	Assault on Women with Intent to Outrage her Modesty	70739	58256	7073	197039	87229	79286	9381	82235	66462	8422	224355	104243	92615	11213
15	Insult to the Modesty of Women	12589	10946	2112	27476	14739	14020	2778	9735	8144	1212	29220	11017	10074	1442
A	Total IPC Crimes against Women	295896	222622	25903	858327	446860	386756	45393	326115	241851	25670	949602	486780	409808	44843
16	Dowry Prohibition Act	10709	8352	620	23054	22151	18987	1322	10050	9008	472	26438	21548	18525	997
17	Immoral Traffic (Prevention) Act	2579	2446	673	11308	7602	7096	1636	2070	1881	461	5662	4963	4668	1055
18	Protection of Women from Domestic Violence Act	0	0	0	0	0	0	0	426	312	9	429	693	639	13
19	Cyber Crimes/Information Technology Act	-	-	-	-	-	-	-	749	183	5	302	487	266	6
20	Protection of Children from Sexual Offences Act	-	-	-	-	-	-	-	-	-	-	-	-	-	-
21	Indecent Representation of Women (Prohibition) Act	362	351	280	999	396	392	300	47	54	79	810	68	96	84
B	Total SLL Crimes against Women	13650	11149	1573	35361	30149	26475	3258	13342	11438	1026	33641	27759	24194	2155
	<b>Total Crime against Women (A+B)</b>	<b>309546</b>	<b>233771</b>	<b>27476</b>	<b>893688</b>	<b>477009</b>	<b>413231</b>	<b>48651</b>	<b>339457</b>	<b>253289</b>	<b>26696</b>	<b>983243</b>	<b>514539</b>	<b>434002</b>	<b>46998</b>

Source: Crime in India

## LOK SABHA US P.Q. NO.1386 FOR 12.12.2023

**Crime Heads-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Cases Pending Trial at the end of the year (CPT), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under Total Crime against Women during 2015-2016**

SL	Crime Heads	2015						2016							
		CR	CCS	CON	CPT	PAR	PCS	PCV	CR	CCS	CON	CPT	PAR	PCS	PCV
1	Murder with Rape/Gang Rape	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2	Dowry Deaths	7634	7150	1792	37062	19973	16996	4624	7621	7067	1325	39723	20545	16315	3400
3	Abetment to Suicide of Women	4060	3190	193	9951	6255	5366	314	4466	3872	212	12282	7234	6223	305
4	Miscarriage	66	49	4	89	106	72	8	587	352	0	422	910	520	0
5	Acid Attack	140	102	7	209	192	141	12	160	132	9	317	194	168	11
6	Attempt to Acid Attack	30	18	0	35	37	24	0	46	31	1	63	39	43	1
7	Cruelty by Husband or his relatives	113403	90971	6559	477986	187067	171605	16857	110378	91810	5433	515904	198851	168053	13511
8	Kidnapping and Abduction of Women	59283	27215	3157	110887	55329	39826	5181	64519	29084	2512	127950	60467	40516	4429
9	Human Trafficking	713	438	34	575	1162	998	53	659	576	28	1065	1026	873	56
10	Selling of Minor Girls	-	-	-	-	-	-	-	-	-	-	-	-	-	-
11	Buying of Minor Girls	-	-	-	-	-	-	-	-	-	-	-	-	-	-
12	Rape	34651	30001	5514	118520	42036	39494	7185	38947	33628	4739	133373	48797	43525	6289
13	Attempt to Commit Rape	4437	3174	205	5886	4338	3892	247	5729	4290	215	9063	5965	5102	278
14	Assault on Women with Intent to Outrage her Modesty	82422	66887	8408	251482	101571	90897	11342	84746	71638	7001	286884	110375	95728	9541
15	Insult to the Modesty of Women	8685	7019	870	30423	9870	9260	1108	7305	6336	735	31814	8668	8002	958
A	Total IPC Crimes against Women	315632	236283	26750	1043237	428036	378646	46938	325652	249071	22217	1159224	463573	385344	38786
16	Dowry Prohibition Act	9894	7162	595	29667	22068	15517	1831	9683	8455	494	34785	25063	20400	1199
17	Immoral Traffic (Prevention) Act	2424	2122	485	6777	5407	5420	1116	2214	1921	329	8014	5177	4371	723
18	Protection of Women from Domestic Violence Act	461	418	22	799	540	482	27	437	403	23	1130	556	515	28
19	Cyber Crimes/Information Technology Act	792	329	13	588	545	500	19	930	400	9	933	810	472	11
20	Protection of Children from Sexual Offences Act	-	-	-	-	-	-	-	-	-	-	-	-	-	-
21	Indecent Representation of Women (Prohibition) Act	40	32	44	704	76	62	57	38	54	22	700	57	68	25
B	Total SLL Crimes against Women	13611	10063	1159	38535	28636	21981	3050	13302	11233	877	45562	31663	25826	1986
	<b>Total Crime against Women (A+B)</b>	<b>329243</b>	<b>246346</b>	<b>27909</b>	<b>1081772</b>	<b>456672</b>	<b>400627</b>	<b>49988</b>	<b>338954</b>	<b>260304</b>	<b>23094</b>	<b>1204786</b>	<b>495236</b>	<b>411170</b>	<b>40772</b>

Source: Crime in India



## LOK SABHA US P.Q. NO.1386 FOR 12.12.2023

**Crime Heads-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Cases Pending Trial at the end of the year (CPT), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under Total Crime against Women during 2017-2018**

SL	Crime Heads	2017							2018						
		CR	CCS	CON	CPT	PAR	PCS	PCV	CR	CCS	CON	CPT	PAR	PCS	PCV
1	Murder with Rape/Gang Rape	223	211	33	517	374	314	48	294	224	30	674	423	344	36
2	Dowry Deaths	7466	7038	1770	41377	20163	16865	3772	7167	6653	1459	44291	16430	14710	3180
3	Abetment to Suicide of Women	5282	4383	287	14743	9112	8053	440	5037	4491	407	16568	8773	7952	617
4	Miscarriage	266	124	8	520	271	239	8	213	120	4	618	159	160	7
5	Acid Attack	148	130	14	318	167	149	20	131	100	17	390	161	149	28
6	Attempt to Acid Attack	35	28	1	80	40	32	1	37	26	2	101	38	37	2
7	Cruelty by Husband or his relatives	104551	91048	6777	506553	135340	182285	13929	103272	83453	4982	539815	110789	170301	12665
8	Kidnapping and Abduction of Women	66333	28472	2885	140425	55497	41392	4282	72709	28519	3077	156371	51195	40828	5631
9	Human Trafficking	662	539	70	1205	1481	1208	91	854	619	51	1688	1679	1334	89
10	Selling of Minor Girls	80	71	0	517	186	153	0	40	37	4	544	135	120	22
11	Buying of Minor Girls	4	2	0	39	6	3	0	8	2	2	39	14	14	3
12	Rape	32559	28750	5822	127868	43197	38534	6957	33356	28469	4708	138642	41117	37513	5969
13	Attempt to Commit Rape	4154	3441	279	11125	4461	4255	311	4097	3116	266	13115	4082	3791	312
14	Assault on Women with Intent to Outrage her Modesty	86001	74056	8955	309386	102730	104598	11447	89097	75101	9352	344031	101108	109019	12482
15	Insult to the Modesty of Women	7451	6089	688	31861	7561	8175	848	6992	6262	515	34052	7317	8403	649
A	Total IPC Crimes against Women	315215	244382	27589	1186534	380586	406255	42154	323304	237192	24876	1290939	343420	394675	41692
16	Dowry Prohibition Act	10189	7654	969	36949	19068	17789	3376	12826	9598	788	42763	18083	23210	3245
17	Immoral Traffic (Prevention) Act	1536	1430	288	7836	5146	3883	554	1459	1279	299	8257	4237	3546	540
18	Protection of Women from Domestic Violence Act	616	543	138	1312	864	742	169	579	471	73	1656	596	533	324
19	Cyber Crimes/Information Technology Act	600	195	3	318	465	315	3	1244	453	5	721	893	603	8
20	Protection of Children from Sexual Offences Act	31668	27357	2979	82305	39368	34832	4452	38802	34736	3805	105645	47611	43855	5203
21	Indecent Representation of Women (Prohibition) Act	25	17	9	585	15	17	13	22	10	10	555	29	17	10
B	Total SLL Crimes against Women	44634	37196	4386	129305	64926	57578	8567	54932	46547	4980	159597	71449	71764	9330
	<b>Total Crime against Women (A+B)</b>	<b>359849</b>	<b>281578</b>	<b>31975</b>	<b>1315839</b>	<b>445512</b>	<b>463833</b>	<b>50721</b>	<b>378236</b>	<b>283739</b>	<b>29856</b>	<b>1450536</b>	<b>414869</b>	<b>466439</b>	<b>51022</b>

Source: Crime in India

## LOK SABHA US P.Q. NO.1386 FOR 12.12.2023

**Crime Heads-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Cases Pending Trial at the end of the year (CPT), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under Total Crime against Women during 2019-2020**

SL	Crime Heads	2019							2020						
		CR	CCS	CON	CPT	PAR	PCS	PCV	CR	CCS	CON	CPT	PAR	PCS	PCV
1	Murder with Rape/Gang Rape	284	237	44	776	407	353	49	219	175	17	907	333	285	26
2	Dowry Deaths	7141	6312	1280	46507	16098	14332	3114	6966	6109	956	50513	15302	13587	2079
3	Abetment to Suicide of Women	5008	4303	399	18043	8477	7631	622	5040	4189	171	21189	8339	7637	356
4	Miscarriage	238	128	8	439	241	229	13	239	104	12	521	218	190	47
5	Acid Attack	150	132	10	428	215	204	16	105	91	10	503	149	135	18
6	Attempt to Acid Attack	46	33	2	119	41	36	2	33	24	1	140	36	30	1
7	Cruelty by Husband or his relatives	124934	95967	5940	581032	144464	210463	11673	111549	96153	3425	651404	120306	198807	6487
8	Kidnapping and Abduction of Women	72681	27763	2605	168180	52167	40919	3835	62300	23810	2389	184944	39356	31959	3052
9	Human Trafficking	960	755	36	2238	1953	1652	64	646	640	38	2779	1598	1343	43
10	Selling of Minor Girls	20	30	5	551	68	87	16	12	13	0	561	43	41	0
11	Buying of Minor Girls	8	3	2	39	5	4	2	1	7	0	46	26	26	0
12	Rape	32032	24938	4627	145873	36167	32685	5787	28046	23693	3814	159660	32610	30770	4473
13	Attempt to Commit Rape	3941	2829	319	14352	3575	3428	379	3741	2796	221	16481	3447	3496	250
14	Assault on Women with Intent to Outrage her Modesty	88259	72664	8781	375202	98263	106892	11207	85392	73610	5629	425747	94827	110298	7577
15	Insult to the Modesty of Women	6937	5957	493	36416	7309	8639	638	7065	5599	286	40004	6297	9371	332
A	Total IPC Crimes against Women	342639	242051	24551	1390195	369450	427554	37417	311354	237013	16969	1555399	322887	407975	24741
16	Dowry Prohibition Act	13307	9680	654	48127	18714	24845	1410	10366	8604	802	54484	13812	21757	1932
17	Immoral Traffic (Prevention) Act	1179	902	177	8271	3214	2516	397	868	871	54	8862	2631	2313	152
18	Protection of Women from Domestic Violence Act	553	510	23	1970	383	578	33	446	360	53	2247	254	429	53
19	Cyber Crimes/Information Technology Act	1635	716	7	1261	988	864	7	2334	806	11	2029	1391	1104	13
20	Protection of Children from Sexual Offences Act	45989	41696	5549	131931	55850	52812	6857	46123	43641	3648	166055	57636	54553	4496
21	Indecent Representation of Women (Prohibition) Act	24	24	7	558	43	41	7	12	8	14	525	9	12	15
B	Total SLL Crimes against Women	62687	53528	6417	192118	79192	81656	8711	60149	54290	4582	234202	75733	80168	6661
	<b>Total Crime against Women (A+B)</b>	<b>405326</b>	<b>295579</b>	<b>30968</b>	<b>1582313</b>	<b>448642</b>	<b>509210</b>	<b>46128</b>	<b>371503</b>	<b>291303</b>	<b>21551</b>	<b>1789601</b>	<b>398620</b>	<b>488143</b>	<b>31402</b>

Source: Crime in India

## LOK SABHA US P.Q. NO.1386 FOR 12.12.2023

**Crime Heads-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Cases Pending Trial at the end of the year (CPT), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under Total Crime against Women during 2021-2022**

SL	Crime Heads	2021							2022						
		CR	CCS	CON	CPT	PAR	PCS	PCV	CR	CCS	CON	CPT	PAR	PCS	PCV
1	Murder with Rape/Gang Rape	284	231	34	1092	458	398	46	248	240	43	1269	430	403	62
2	Dowry Deaths	6753	6209	964	54416	14979	13630	1969	6450	6161	1231	56859	14232	13940	2591
3	Abetment to Suicide of Women	5292	4774	267	24574	9082	8404	420	4963	4561	392	26827	8217	8011	560
4	Miscarriage	196	124	8	622	291	258	12	236	117	2	727	243	293	5
5	Acid Attack	102	97	3	585	167	164	7	124	97	17	649	142	136	19
6	Attempt to Acid Attack	48	33	3	169	68	57	3	38	35	3	195	47	51	6
7	Cruelty by Husband or his relatives	136234	114304	4315	729288	143266	253432	8357	140019	123297	8307	786675	145095	287973	14382
8	Kidnapping and Abduction of Women	75369	29518	1618	207644	43701	38370	2184	85310	33847	3452	230600	46754	44147	4642
9	Human Trafficking	914	759	40	3411	2154	1652	51	781	760	44	3967	1851	1758	107
10	Selling of Minor Girls	12	15	0	570	40	56	0	8	7	2	571	21	17	7
11	Buying of Minor Girls	2	5	0	49	8	11	0	3	3	0	52	6	6	0
12	Rape	31677	26164	3368	173716	36241	33706	4227	31516	26508	5067	178485	36055	33750	6037
13	Attempt to Commit Rape	3800	2740	158	18435	3508	3427	184	3288	2419	192	19874	2960	3158	233
14	Assault on Women with Intent to Outrage her Modesty	89200	77168	6502	477958	97902	116341	8544	83344	71630	8056	509930	89345	108416	11484
15	Insult to the Modesty of Women	7788	6780	253	44523	6736	9990	321	8972	7621	524	47443	7914	11568	710
A	Total IPC Crimes against Women	357671	268921	17533	1737052	358601	479896	26325	365300	277303	27332	1864123	353312	513627	40845
16	Dowry Prohibition Act	13568	10703	513	62756	21317	30772	1535	13479	12547	1847	69434	23234	32272	3172
17	Immoral Traffic (Prevention) Act	1071	934	88	9488	3193	2605	236	946	880	144	9893	2437	2202	256
18	Protection of Women from Domestic Violence Act	507	419	7	2636	339	510	10	468	436	9	3011	454	537	11
19	Cyber Crimes/Information Technology Act	2597	1059	19	3028	2290	1377	23	2940	1423	36	4332	2012	1810	43
20	Protection of Children from Sexual Offences Act	52836	50030	5079	199948	65270	61701	6060	62095	58575	8767	233445	74255	73290	10274
21	Indecent Representation of Women (Prohibition) Act	28	17	4	519	42	37	5	28	19	1	531	41	47	1
B	Total SLL Crimes against Women	70607	63162	5710	278375	92451	97002	7869	79956	73880	10804	320646	102433	110158	13757
	<b>Total Crime against Women (A+B)</b>	<b>428278</b>	<b>332083</b>	<b>23243</b>	<b>2015427</b>	<b>451052</b>	<b>576898</b>	<b>34194</b>	<b>445256</b>	<b>351183</b>	<b>38136</b>	<b>2184769</b>	<b>455745</b>	<b>623785</b>	<b>54602</b>

Source: Crime in India

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